

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.02.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 29/9/HDB/2020
NAME OF THE COMPANY	Emcor Packaging Pvt Ltd
NAME OF THE PETITIONER(S)	Blue Ocean Biotech Pvt Ltd
NAME OF THE RESPONDENT(S)	Emcor Packaging Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

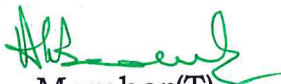
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

CP NO.29/9/HDB/2020, is dismissed for default of non-appearance of the petitioner.

  
Member(T)

  
Member(J)

Pavani